

Public Undertakings (Thirteenth Lok Sabha) on MMTC Limited Trade in Gold (Import of Gold by MMTC).

MOTION FOR ELECTION TO THE COURT OF THE ALIGARH MUSLIM UNIVERSITY

मानव संसाधन विकास मंत्री (डा. मुरली मनोहर जोशी) : मैं प्रस्ताव करता हूँ कि -

"अलीगढ़ मुस्लिम विश्वविद्यालय (संशोधन) अधिनियम, 1981 के अधीन बनाई गई अलीगढ़ मुस्लिम विश्वविद्यालयों की संविधियों की संविधि 14 के खंड (2) के साथ पठित खंड (1) की मद (XXIV) के अनुसरण में, यह सभा ऐसी रीति से, जैसा सभापति निदेश दें, सभा के सदस्यों में से दो सदस्यों को अलीगढ़ मुस्लिम विश्वविद्यालय के कोर्ट का सदस्य होने के लिए निर्वाचित करने की कार्यवाही करे।"

The question was put and the motion was adopted.

STATEMENT REGARDING GOVERNMENT BUSINESS

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI O. RAJAGOPAL): With your permission, Sir, I rise to announce that Government Business during the week commencing Monday, the 30th July, 2001 will consist of:-

Consideration and passing of the following Bills:-

- (i) The Trade Unions (Amendment) Bill, 2000
(further consideration)
- (ii) The Motor Vehicles (Amendment) Bill, 2001
- (iii) The Electricity Regulatory Commission (Amendment) Bill, 2001
as passed by the Lok Sabha.
- (iv) The Indian Medical Council (Amendment) Bill, 2001
- (v) The Pre-Natal Diagnostic Techniques (Regulation and Prevention of Misuse) Amendment Bill, 2001
- (vi) The North-Eastern Council (Amendment) Bill, 1998
- (vii) The Influx from Pakistan (Control) Repealing (Repeal) Bill, 2001
- (viii) The Sugarcane Cess Validation (Repeal) Bill, 2001